## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1780/2017

## CORAM:

Present: S

SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE PARTIES:

Antrix Financial Engineers Pvt.Ltd. V/s. Dish Hospitality Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BC Code 2016.

S. No. NAME DESIGNATION SIGNATURE 2. Saptesh Parodale Autoparised 5.5. Panelace Person of a P. Creditor. 25/01/18 1 Adv. Bijal Sovi Adv. for operational Matter may be withdrawn. 25/1/18 op. (sed)+tor. Adv. for op. (sed)+tor. (Contid- -2).

## -2-<u>ORDER</u> <u>CP 1780/I&BC/NCLT/MB/MAH/2017</u>

- 1. Learned Representative present from the side of the Petitioner stated that the matter is '**settled'**. Hence seeking permission to withdraw. Granted.
- 2. Disposed of as "withdrawn".

Sd/--

BHASKARA PANTULA MOHAN Member (Judicial) Date : 25.01.2018

Sd/-

M.K. SHRAWAT Member (Judicial)